GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO. 3314 TO BE ANSWERED ON 06.12.2016

HARDSHIPS FACED BY ECONOMICALLY WEAKER SECTIONS

3314. SHRI B.N. CHANDRAPPA:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government is aware that economically weaker sections among General category people are facing great hardships in getting employment opportunities;
- (b) if so, whether the Government has taken note that there is a need to provide reservation for such sections for getting employment opportunities;
- (c) if so, whether the Government proposes to take any measures to ensure equal justice to all by making necessary amendments to the Constitution to provide quota for all the weaker sections to get employment opportunities; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL GURJAR)

- (a) & (b): At present, there is no proposal under consideration to provide reservation for economically weaker sections among general category people.
- (c) & (d): Do not arise.
